

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:357

ANSWERED ON:20.03.2015

LAND REQUIREMENT NORMS FOR SPECIAL ECONOMIC ZONES

Kamal Nath Shri ;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the key objectives for creating Special Economic Zones (SEZs) in the country including the criteria/norms laid down for minimum land area requirement for the purpose;
- (b) whether the Government proposes to liberalise/relax the norms, particularly related to land requirement for SEZs to catalyse the manufacturing sector in the country and if so, the details thereof along with the progress made in this regard so far;
- (c) whether the Government has received proposals from the States for relaxation in said norms and if so, the details thereof;
- (d) whether the Government is engaged in inter-ministerial consultations for finalisation of a proposal to make dual utilization of facilities in Non-Processing Area of SEZs, if so, the details thereof indicating the progress made in this regard and the present status thereof; and
- (e) the time by which the said proposal is likely to be finalised?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

a) to e): A Statement is laid on the Table of the House.